COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2014 & IA NO. 346 OF 2014

Dated: 4th January, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Power Transmission Corporation of Uttrakhand Ltd. ... Appellant (s)

Vs.

Uttrakhand Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Sarul Jain

Mr. Kamal Kant

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1

Mr. Dinesh Parashar for R-2

<u>ORDER</u>

We have heard learned counsel for all the parties at length. They have also filed their respective written submissions after serving copy on the other side.

Judgment is reserved.

(T. Munikrishnaiah) Technical Member (Justice Ranjana P. Desai) Chairperson